

ITEM NO.4

COURT NO.1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).19939/2017

AZAD SINGH & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

[ONLY IA NO. 95659/24 IN CA NO. 7837-52/21 IS LISTED UNDER THIS
ITEM]

WITH

C.A. No. 7837-7852/2021 (III-A)

FOR EARLY HEARING APPLICATION ON IA 95659/2024

IA No. 95659/2024 - EARLY HEARING APPLICATION

Date : 21-01-2026 This I.A. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE JOYMALYA BAGCHI

HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Appellant(s) Mr. Gagan Deep Sharma, Adv.
Mr. Amit K.Nain, Adv.
Mr. Shiv Kumar Chaudhary, Adv.
Mr. V.Kumar, Adv.
Ms. Preeti Singh, AOR

Mr. Raj Kishor Choudhary, AOR
Mr. Shakeel Ahmed, Adv.
Ms. Shalini Tripathi, Adv.
Mr. Mohd. Tauheed, Adv.
Mr. Vikram Patralekh, Adv.
Mr. Vineet Jindal, Adv.

For Respondent(s) Mr. S.R. Singh, Sr. Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Ms. Aditi Mishra, Adv.
Mr. Kamendra Mishra, AOR

Ms. Sakshi Kakkar, AOR
Mr. Gunnam Venkateswara Rao, AOR

UPON hearing the counsel the Court made the following
O R D E R

I.A.No.95659/2024 In C.A. Nos.7837-7852/2021

No valid ground is made out to entertain the application for early hearing (I.A.No.95659/2024). The same is, accordingly, rejected.

**(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR**

**(PREETHI T.C.)
ASSISTANT REGISTRAR**